

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 82 of 2020

&

I.A. No. 1344 of 2020

IN THE MATTER OF:

Baby Mathew & Anr.

....Appellants

Vs.

Mar Jacob Thoomkuzhy & Ors.

....Respondents

Present:

For Appellants: Mr. U.K. Chaudhary, Sr. Advocate along with Ms. Manisha Chaudhary, Mr. Mansumyer Singh and Mr. Prince Jose, Advocates

For Respondents: Mr. Manoj Menon, Advocate for R-1 to R-4.

Mr. K.S. Ravichandran, Practicing Company Secretary & Ms. S. Manjula Devi, Advocate for R-5 to R-10.

With

Company Appeal (AT) No. 98 of 2020

IN THE MATTER OF:

Biju George & Ors.

....Appellants

Vs.

Jeevan Telecasting Corporation Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. K.S. Ravichandran, Practicing Company Secretary & Ms. S. Manjula Devi, Advocate

**For Respondents: Mr. U.K. Chaudhary, Sr. Advocate along with Ms. Manisha Chaudhary, Mr. Mansumyer Singh and Mr. Prince Jose, Advocates for R-1 & 6.
Mr. K. Manoj Menon, Advocate for R-2 to 5.**

ORDER
(Virtual Mode)

22.09.2020: Heard Mr. K.S. Ravichandran, Practicing Company Secretary appearing for the Appellants in *Company Appeal (AT) No. 98 of 2020* and in *Company Appeal (AT) No. 82 of 2020* (Respondents No. 5-10) in part. For continuation, the matters are adjourned to **25th September, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

sa/md